

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EMERALD MINERAL EXIM PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	EMERALD MINERAL EXIM PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	11-08-2004
3	Authority Under Which Corporate Debtor Is Incorporated/ Registered	Registrar of Companies - CUTTACK
4	Corporate Identity No. / limited liability identification no. of corporate debtor	U51920OR2004PTC007714
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office- Mastan Road, P.O. -Buxi Bazar, Cuttack, Orissa- 753001, India Unit 1 : Jasmine Tower, Shakespeare Sarani, Kolkata – 700017 Unit 2: Synthesis Tower, 9 th floor office space, New town, Kolkata – 700156 Unit 3: RK Tower, 7 th floor, Visakhapatnam
6	Date of closure of insolvency resolution process	03-08-2021
7	Liquidation commencement date of corporate debtor	04-08-2021
8	Name and registration number of the insolvency professional acting as liquidator	Name – Pratim Bayal Reg. No. – IBBI/IPA-003/IP-N00213/2018-2019/12385
9	Address and e-mail of the liquidator, as registered with the board	Address – 18/1 Tarapur Main Road, ghosh Para, Agarpura, Kolkata, West Bengal, 700109 Email address- pratimbayal@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address – CK 104, Salt lake City, Sector II, Kolkata - 700091 Email address – cirp.emeraldmineral20@gmail.com
11	Last date for submission of claims	03-09-2021

Notice is hereby given that the National Company Law Tribunal Cuttack Bench has ordered the commencement of liquidation of the EMERALD MINERAL EXIM PRIVATE LIMITED on 04-08-2021.

The stakeholders of EMERALD MINERAL EXIM PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 03-09-2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means. The forms can be downloaded from the website: <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Name of the liquidator: Mr. Pratim Bayal

Pratim Bayal

Date: 09-08-2021

Place: Kolkata

